

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1078
ANSWERED ON:16.08.2012
REPAIR AND STRENGTHENING OF DAMS AND CANALS
Das Shri Ram Sundar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether funds are sanctioned by the Central Government for repair and strengthening of dams, embankments and canals;
- (b) if so, the details thereof and the project-wise funds allocated to different States for this purpose during the last three years and the current year;
- (c) whether the Central Government has received proposals from the State Governments in this regard;
- (d) if so, the details regarding Kosi and Gandak embankments of Bihar; and
- (e) the action taken by the Government regarding each proposal?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) Government of India provides Central Assistance(CA) under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments for Extension, Renovation and Modernization (ERM) Irrigation Projects including restoration of existing irrigation canal system on the request of the State Government and as per the eligibility criteria given in the AIBP Guidelines. There are 41 ERM projects included in AIBP. The project-wise CA released to different states to these projects during the last three years and the current year is shown at Annexure-I.

The Government of India also provides Central Assistance to the State Governments under its Flood Management Programme (FMP) for taking up River Management, Flood Control, Anti-erosion, drainage development, restoration of damage flood management works (including embankments). Under FMP, which started during XI Plan, a total of 420 Flood Control/River Management works from 24 States were approved for a total cost of Rs. 7739.73 crore (Central Share: Rs.6124.87 crore). Out of the Central Share of Rs.6124.87 crore, CA amounting to Rs. 3566.0 crore was released towards Flood Control/River Management works.

Under the Central Sector scheme, namely "River Management Activities and works related to Border Areas", a total of 27 Flood Control/River Management works from the States of Bihar, Uttar Pradesh, West Bengal, Tripura and Jammu & Kashmir were approved for a cost of Rs. 427.22 crore with 100% CA. The CA of Rs. 313 crore was released towards these works during XI Plan.

(d) & (e) The repair and maintenance of works for Kosi and Gandak in Nepal portion are carried out by Govt. of Bihar/ Uttar Pradesh respectively. An amount of Rs. 9.24 crore has been released to Bihar State for Flood Protection works executed on river Kosi (Nepal portion) before the floods of 2011.